

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 19.02.2024 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	Company Petition IB/216/2022
NAME OF THE COMPANY	
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Kalvakuntla Sudhir Rao
UNDER SECTION	95 of IBC

ORDER

Present: Ld. Counsel for the G. Madhusudhan Rao for the Petitioner.
Ld. Counsel for the Respondent.

Ld. Counsel for the Respondent prays time for an adjournment for filing of objections to the RP report. **Matter is adjourned to 16.04.2024.**

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)